

- (vii) All instances of corruption and illegal practices coming to notice are taken up with State Governments with utmost seriousness and followed up.

**Leadership training programme for Muslim women**

1937. SHRI P.R. RAJAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government is planning leadership training programme for Muslim women across the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (b) Yes, Sir. A scheme for leadership development of minority women including Muslim women is under consideration for launching it during 2009-10.

**Review of the working conditions of wakf boards**

1938. SHRI MOHD. ALI KHAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government is reviewing the working conditions of wakf boards;

(b) if so, the details thereof during the last three years; and

(c) the actual demands of each State especially in Andhra Pradesh in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) No, Sir. However, Central Wakf Council has been established for the purpose of advising the Central Government on matters concerning the working of Wakf Boards and the due administration of Wakfs.

(b) and (c) Do not arise.

**Committee for socially and economically backward classes**

1939. SHRI MOHD. ALI KHAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has constituted any committee to give suggestion for welfare of socially and economically backward classes among religious and linguistic minorities; and

(b) if so, the details thereof especially for minorities of Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) The Government constituted the National Commission for Religious and linguistic Minorities (NCRLM), to suggest the criteria for identification of socially and economically backward sections among religious and linguistic minorities and to recommend measures for their welfare, including reservation, in education and government employment. The NCRLM report submitted in May, 2007, covers the entire country, including minorities in Andhra Pradesh.